GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2689 ANSWERED ON:04.12.2009 ILLEGAL BLOOD SUPPLY AND KIDNEY TRANSPLANTS Panda Shri Baijayant

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a racket in supply of blood through illegal means has been detected at some major hospitals in Delhi;

- (b) if so, the details thereof;
- (c) whether such racket has also been found to be involved in illegal kidney transplants;

(d) if so, the details thereof; and

(e) the action taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) to (e): In so far as Central Govt. Hospitals including AIIMS are concerned, no such racket in supply of blood by illegal means has been established. However, there was a news report on 20.8.2009 that the Police have busted illegal blood supply racket in Blood Bank of Delhi but on their verification no evidence was found.

The Drug Controller of India and the Police investigated the matter independently and nothing adverse has been reported. An Enquiry Committee was also constituted by the Director, AIIMS to enquire into the matter and nothing adverse has been reported.

In the Central Government hospitals proper history of the donor is taken before blood donation. Total vigil is kept to prevent donation by professional donors.